

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 26.11.2018 (Monday)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1	Comp. App. (AT) No. 394 of 2017	AAR KAY Chemicals Pvt. Ltd. &Ors. Vs. A.P. Refinery Pvt. Ltd. &Ors. <b>With</b>	Tushita Ghosh	Arnav Kumar
2	Comp. App. (AT) No. 55 of 2018	A. P. Refinery Pvt. Ltd. &Ors. Vs. AAR KAY Chemicals Pvt. Ltd. &Ors.	Arnav Kumar	Shailesh Suman
3	Comp. App. (AT) No. 02 of 2018	Arun Kumar Goyal & Anr. Vs. AAR KAY Chemicals Pvt. Ltd. &Ors.	Arnav Kumar	Tushita Ghosh Anuriddha Choudhury Shubhi Sharma Kamna Singh (R-2 to 9, 15 & 16)
4	Comp. App. (AT) No. 84 of 2018	G.S.C Industries Pvt. Ltd & Anr. Vs. ROC, NCT of Delhi & Haryana	Satwinder Singh	Sanjib Kumar Mohanty
5	Comp. App. (AT) No. 264 of 2018	Adroit Trade Pvt. Ltd. (Struck Off) Vs. ROC, Chennai	Nesar Ahmed Rohit Chaudhary	P.S. Singh

**For Hearing**

6	Comp. App. (AT) No. 216 of 2018	Kanodia Knits Pvt. Ltd. Vs. Registrar of Companies	Abhishek Anand	Shankh Sen Gupta
7	Comp. App. (AT) No. 223 of 2018	Narendra Kumar Dhoot Vs. Premier Ltd.	Sameer Gupta	Anurag Bhatt-R1 Manish Raj-R2(C.P.)

**For Admission (After Notice)**

8	Comp. App. (AT) No. 373 of 2018	Raj Narain Singh & Anr. Vs. ROC, Uttar Pradesh & Anr.	Pradeep K. Mittal	
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*K. D. Sen*  
20/11/2018

*M. S. Mittal*  
By Order  
Deputy Registrar